

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.04.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1538 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Basheer Kunnummal & Ors. Vs. Mather Projects Pvt. Ltd. & Ors.	Sudhanshu Prakash
2.	I.A. No. 1539 of 2023 in Comp. App. (AT) No. ___ of 2023	SRS Private Investments Powai Ltd. Vs. Supreme Housing & Hospitality Pvt. Ltd. & Ors.	Vignesh Raj
3.	I.A. No. 1567 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) No. 4 of 2023	Smt. Lipika Dhawa Vs. Joy Mahaprovu Cold Storage Pvt. Ltd. & Ors.	Arijit Ghosh

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Assistant Registrar